

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:803

ANSWERED ON:08.08.2013

DRINKING WATER IN TRIBAL AREAS

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Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the present status of supply of safe drinking water in the country, State/UTwise;
- (b) whether the supply of safe drinking water in tribal areas is not satisfactory;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) the number of tribal areas in the country where supply of drinking water is insufficient;
- (e) the steps taken by the Government in this regard; and
- (f) the success achieved as a result thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) As entered by the States on the online Integrated Management Information System (IMIS) of the Ministry, as on 01.04.2013, out of the 16,90,870 rural habitations in the country, 11,14,877 habitations are fully covered (65.93%) with at least 40 litres per capita per day (lpcd) and 4,91,701 are partially covered while 84,292 habitations are quality affected. The status of coverage of Rural Habitations State/UT wise is at Annexure I.

(b) (to (e) As reported by the States on the IMIS, as on 1.4.2013, out of the 16,90,870 rural habitations in the country, 3,66,348 are Scheduled Tribe (ST) concentrated habitations. Of these 2,25,800 habitations have been fully covered (61.64%) with at least 40 litres per capita per day, 1,22,415 habitations partially covered and 18,133 habitations are quality affected. The Status of coverage of ST concentrated rural habitations with respect to drinking water supply, State/UT wise is at Annexure II. To prioritize the coverage of ST concentrated rural habitations with drinking water supply, from 2011-12, at the national level, 10% of the National Rural Drinking Water Programme budget is earmarked for the Tribal Sub Plan (TSP). States are required to utilise the allocation made under the TSP for covering ST Concentrated habitations. To ensure this the States are to prepare Annual Action Plans (AAP) and prioritize the coverage of partially covered and quality affected ST concentrated habitations.

(f) The achievement in coverage of Scheduled Tribe concentrated rural habitations with drinking water supply under the NRDWP, in the years 2010-11, 2011-12 and 2012-13 are as under:

Year	Achievement of coverage of ST concentrated Rural Habitations
2010-11	25219
2011-12	28009
2012-13	34599